

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PAVANESH D.

IA 2178/2020, 2180/2020, in SPECIAL LEAVE PETITION (CIVIL) Diary  
No(s). 42658/2019

SHRIRAM GENERAL INSURANCE COMPANY LTD.

Petitioner(s)

VERSUS

AMNA BEGUM & ORS.

Respondent(s)

IA No. 2178/2020 - CONDONATION OF DELAY IN FILING

IA No. 2180/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT)

Date : 22-02-2023 These matters were called on for hearing today.

For Petitioner(s)

Mr. Garv, Adv.

Mr. Chander Shekhar Ashri, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the  
Court made the following

O R D E R

Petitioner has failed to file proof of publication in respect  
of respondent nos.1 to 6, though last chance was granted.

However, as requested, two weeks time is granted as another  
last opportunity to the petitioner to file necessary proof of  
publication in respect of respondent nos.1 to 6.

If the same is complied, list again on 17.04.2023.

Failing which, process the matter for listing before the  
Hon'ble Judge-in-Chambers, for further directions.

PAVANESH D.  
Registrar